

ORISSA ACT 10 OF 2007

THE ORISSA APPROPRIATION (No. 2) ACT, 2007

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ORISSA ACT 10 OF 2007

***THE ORISSA APPROPRIATION (No. 2) ACT, 2007.**

[Received the assent of the Governor on the 29th November, 2007 first published in an Extraordinary issue of the *Orissa Gazette*, dated the 5th December, 2007 (No. 2404)]

AN ACT TO AUTHORISE PAYMENT AND APPROPRIATION OF CERTAIN SUMS FROM AND OUT OF THE CONSOLIDATED FUND OF THE STATE OF ORISSA FOR THE SERVICES OF THE FINANCIAL YEAR 2007-08.

BE it enacted by the Legislature of the State of Orissa in the Fifty-eighth Year of the Republic of India as follows :—

Short title.

1. This Act may be called the Orissa Appropriation (No. 2) Act, 2007.

Issue of
Rs.3737,72,94,000
out of the
Consolidated
Fund of the State
of Orissa for the
financial year
2007-2008

2. From and out of the Consolidated Fund of the State of Orissa there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of three thousand seven hundred thirty seven crores, seventy two lakhs and ninety four thousand rupees towards defraying the several charges which will come in course of payment during the financial year 2007-08 in respect of the services and purpose specified in column 2 of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Orissa by this Act shall be appropriated for the services and purpose expressed in the Schedule in relation to the said year.

* For the Bill, see Orissa Gazette, Extraordinary dated the 28th November 2007 (No. 2330).

THE SCHEDULE
(See sections 2 and 3)

No. of vote	Services and purposes	Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
(1)	(2)	(3)	(4)	(5)
		Rs.	Rs.	Rs.
1	Expenditure relating to the Home Department.	Revenue 42,00,35,000 Capital 25,97,95,000	3,46,48,000	45,86,83,000 25,97,95,000
2	Expenditure relating to the General Administration Department.	Revenue 3,98,46,000 Capital 31,92,85,000	52,83,000	4,51,29,000 31,92,85,000
3	Expenditure relating to the Revenue and Disaster Management Department.	Revenue 313,84,35,000	..	313,84,35,000
4	Expenditure relating to the Law Department.	Revenue 5,00,21,000	..	5,00,21,000
5	Expenditure relating to the Finance Department.	Revenue 9,000 Capital 6,00,00,000	..	9,000 6,00,00,000
6	Expenditure relating to the Commerce Department.	Revenue 2,36,58,000 Capital 1,10,04,000	..	2,36,58,000 1,10,04,000
7	Expenditure relating to the Works Department.	Revenue 5,47,02,000 Capital 163,53,40,000	..	5,47,02,000 163,53,40,000
8	Expenditure relating to the Orissa Legislative Assembly.	Revenue 1,29,41,000	..	1,29,41,000
9	Expenditure relating to the Food Supplies and Consumer Welfare Department.	Revenue 14,65,01,000 Capital 1,00,00,000	..	14,65,01,000 1,00,00,000
10	Expenditure relating to the School and Mass Education Department.	Revenue 276,38,52,000 Capital 49,00,000	..	276,38,52,000 49,00,000
11	Expenditure relating to the Scheduled Tribes and Scheduled Castes Development Department and Minorities and other Backward Classes Development Department.	Revenue 3,909,55,000 Capital 24,45,17,000	..	3,909,55,000 24,45,17,000
12	Expenditure relating to the Health and Family Welfare Department	Revenue 31,42,72,000 Capital 9,75,38,000	..	31,42,72,000 9,75,38,000
13	Expenditure relating to the Housing and Urban Development Department.	Revenue 293,19,16,000 Capital 87,10,27,000	..	293,19,16,000 87,10,27,000
14	Expenditure relating to the Labour and Employment Department.	Revenue 1,24,97,000 Capital 45,00,000	..	1,24,97,000 45,00,000

(1)	(2)		(3)	(4)	(5)
			Rs.	Rs.	Rs.
15	Expenditure relating to the Sports and Youth Services Department.	Revenue	2,62,55,000	..	2,62,55,000
16	Expenditure relating to the Planning and Co-ordination Department.	Revenue	3,20,38,000	..	3,20,38,000
17	Expenditure relating to the Panchayati Raj Department.	Revenue	21,98,19,000	..	21,98,19,000
18	Expenditure relating to the Public Grievances and Pension Administration Department.	Revenue	8,43,000	..	8,43,000
19	Expenditure relating to the Industries Department.	Revenue Capital	21,46,14,000 93,70,00,000	..	21,46,14,000 93,70,00,000
20	Expenditure relating to the Water Resources Department.	Revenue Capital	100,22,90,000 777,17,35,000	10,40,000 12,58,35,000	100,33,30,000 789,75,70,000
21	Expenditure relating to the Transport Department.	Revenue Capital	2,19,52,000 9,95,00,000	..	2,19,52,000 9,95,00,000
22	Expenditure relating to the Forest and Environment Department.	Revenue Capital	7,32,65,000 1,49,69,000	..	7,32,65,000 1,45,69,000
23	Expenditure relating to the Agriculture Department.	Revenue	73,52,74,000	..	73,52,74,000
24	Expenditure relating to the Steel and Mines Department.	Revenue Capital	81,68,000 61,000	..	81,68,000 61,000
25	Expenditure relating to the Information and Public Relations Department.	Revenue	2,29,89,000	..	2,29,89,000
26	Expenditure relating to the Excise Department.	Revenue	2,90,40,000	..	2,90,40,000
27	Expenditure relating to the Science and Technology Department.	Revenue	3,88,57,000	..	3,88,57,000
28	Expenditure relating to the Rural Development Department.	Revenue Capital	29,09,12,000 181,06,32,000	20,00,000	29,09,12,000 181,06,32,000
29	Expenditure relating to the Parliamentary affairs Department.	Revenue	32,00,000	20,48,000	52,48,000

(1)	(2)		(3)	(4)	(5)
			Rs.	Rs.	Rs.
30	Expenditure relating to the Energy Department.	Revenue	157,69,63,000	..	157,69,63,000
31	Expenditure relating to the Textile and Handlooms Department.	Revenue	16,99,86,000	..	16,99,86,000
		Capital	30,00,00,000	..	30,00,00,000
32	Expenditure relating to the Tourism and Culture Department.	Revenue	6,53,86,000	..	6,53,86,000
		Capital	1,44,50,000	..	1,44,50,000
33	Expenditure relating to the Fisheries and Animal Resources Development Department.	Revenue	17,37,77,000	..	17,37,77,000
		Capital	6,00,00,000	..	6,00,00,000
34	Expenditure relating to the Co-operation Department.	Revenue	35,83,56,000	..	35,83,56,000
		Capital	12,49,97,000	..	12,49,97,000
35	Expenditure relating to the Public Enterprises Department.	Revenue	2,60,000	..	2,60,000
36	Expenditure relating to the Women and Child Development Department.	Revenue	232,52,14,000	11,37,000	232,63,51,000
37	Expenditure relating to the Information and Technology Department.	Revenue	1,37,92,000	..	2,37,92,000
		Capital	56,00,000	..	56,00,000
38	Expenditure relating to the Higher Education Department.	Revenue	84,59,61,000	..	84,59,61,000
	Expenditure relating to the Appropriation for Reduction or Avoidance of Debt.	Revenue	..	400,00,00,000	400,00,00,000
	Expenditure relating to the Interest Payment	Revenue	..	1,000	1,000
	Expenditure relating to the Internal Debt of the State Government.	Capital	..	1,000	1,000
	Total	Revenue Account	.. 1854,88,51,000	404,41,57,000	2259,30,08,000
		Capital Account	.. 1465,64,50,000	12,78,36,000	1478,42,86,000
		GRAND TOTAL	.. 3320,53,01,000	417,19,93,000	3737,72,94,000